

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 19/(MAH)/2011
CA No.

CORAM: Present: SHRI SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2017

NAME OF THE PARTIES: Mr. Bharat J. Shah
V/s.
M/s. Armtex Rubber Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1.	Mr. Nimay Dave	Counsel	
2.	Mr. Rahul Hingmire	Advocate	
3.	Mrs. Deeksha Jani For The Petitioners i/b. Hariani & Co	Advocate	


23/1/2017

1. Mr. Nimay Dave
2. Mrs. Deeksha

Order

TCP No.19/397-398/NCLT/MB/MAH/2011

At request of the parties, list this matter for final hearing on 17.2.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)